

**Rural Electrification Schemes in Kerala**

4801. SHRIMATI BHARGAVI THANKAPPAN : Will the Minister of IRRIGATION AND POWER be pleased to state the amount given by the Central Government to the Government of Kerala during first year of the Fourth Five Year Plan under Rural Electrification Programme ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : The expenditure on rural electrification schemes since the beginning of the Fourth Plan is met from State Plan resources inclusive of Central assistance. A provision of Rs. 450 lakhs has been made in the Fourth Plan for rural electrification schemes in Kerala out of which Rs. 50 lakhs were provided in the first year of the Plan. The number of villages and pumpsets electrified at the commencement of the Fourth Plan was 1137 and 18909 respectively. The number of villages and pumpsets electrified in the first year of the Fourth Plan was 27 and 4570 respectively. Upto the end of February, 1972, the total number of villages and pumpsets electrified is 1264 and 27788 respectively. The Rural Electrification Corporation which has been set up in the Central Sector since July 1969 provides additive finances to the State Electricity Boards for rural electrification schemes. Up to March 1972 the Corporation has sanctioned 8 schemes in Kerala envisaging loan assistance of Rs. 359 lakhs for electrification of 246 villages and 5046 pumpsets.

**Power Supply to Kerala**

4802. SHRIMATI BHARGAVI THANKAPPAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the progress made in the supply of power in the State of Kerala for use by industries and agriculture during the last two years ; and

(b) whether any assessment of the total need of Kerala to meet the demand at present and during the next two years has been made ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) The consumption of electric energy by industries in

Kerala increased from 1148 million kwh at the end of 1969-70 to 15.0 million kwh at the end of 1971-72 ; the consumption by agricultural sector rose from 40 million kwh to 45 million kwh during the same period.

(b) Yes, Sir. The peak demands in Kerala at present and during 1972-73 and 1973-74 have been assessed at 350 MW, 375 MW and 400 MW respectively by the Seventh Annual Power Survey. It will be necessary to have an installed capacity of 455 MW, 485 MW and 520 MW respectively. Against these requirements, the installed capacities likely to be available would be 622 MW throughout the period.

**SHORT NOTICE QUESTION**

**Threat to power production and supply in Bihar due to shortage of wagons for coal**

SNQ. 3. SHRI BHOGENDRA JHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the power production and supply in Bihar is threatened with immediate stoppage due to the non-availability of wagons for carrying coal ; and

(b) if so, the reasons therefor and the remedial measures being taken ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) No, Sir.

(b) Does not arise.

12.01 hrs.

**PAPERS LAID ON THE TABLE****WOOLLEN TEXTILES (PRODUCTION AND DISTRIBUTION) CONTROL AMENDMENT ORDER**

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : I beg to lay on the Table a copy of the Woollen Textiles (Production and Distribution) Control Amendment Order, 1972 (Hindi and English versions) published in Notification No. S. O. 966 in Gazette of India dated the 15th April, 1972, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT-1883/72.*]